

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/202/2016  
**NAME OF THE PETITIONER(S)** : Sreeram Sarath & another  
**NAME OF THE RESPONDENT(S)** : M/s Phykon Solutions Private Limited & 4 others  
**UNDER SECTION** : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) K. RAMASAMY &  
G.V. MOHAN KUMAR

Counsel for Respondents



2/ A. ABDUL RAHMAN  
(for) B. Shanthi

Counsel for Respondents  
G to 8



3/ G.V.P. Saini  
for C. B. V. Saini

Counsel for  
RTI for

G.V.P. Saini

K. Gautham Kumar  
Athiban Vijay & K

Counsel for P



**ORDER**

Shri A K Athiban Vijay, representing counsel for petitioner present. Shri G V Mohan Kumar, counsel for respondents present. Counsel for petitioner reported that they are not filing any sur sur rejoinder and pleadings are complete. The matter is posted for final hearing. Put up on **01.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)